

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. RP/010/2014

Subject : Review of order dated 18.12.2013 passed in Suo-Motu Petition No. 208/SM/2011 on the implementation of Automatic Demand Management Scheme in terms of the CERC (IEGC) Regulations, 2010.

Date of hearing : 15.4.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Smt. Neerja Mathur, Member (EO)

Petitioner : SLDC, Madhya Pradesh

Parties present : Shri Aashish Bernard, Advocate, MPPTCL
Shri P.A.R. Bende, MPPTCL
Shri R.A. Sharma, MPPTCL

Record of Proceedings

Learned counsel for the petitioner submitted that the present review petition has been filed seeking review of order dated 18.12.2013 in Petition No. 208/SM/2011, wherein the Commission had directed the utilities to implement the Automatic Demand Management Scheme in line with Regulation 5.4.2 (d) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010 (Grid Code). Learned counsel submitted that impugned order dated 18.12.2013 has been passed by the Commission without considering the earlier records of proceedings. Learned counsel for the petitioner requested the Commission to discharge the notice issued under section 142 of the Act against the review petitioner.

2. Learned counsel submitted that a similar review petition has been filed by the Gujarat, SLDC for review of impugned order dated 18.12.2013 and requested to club both the petitions.

3. The Commission directed to list this Review petition on 22.5.2014 along with Suo motu petition initiated pursuant to the order dated 18.12.2013.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)